

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 190(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

**NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 66

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Apoorva Agarwal
Mr. C. Balooni, CP for RD.

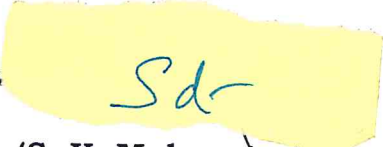
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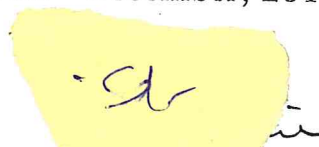
Mr. C. Balooni CP accepts notice on behalf of RD.

Ms. Lakshmi Gurang, Standing Counsel for the Income Tax Department
submits that certain clarifications are required.

Ld. Counsel for the Applicant company submits that they would be
meeting those objections.

Renotify this case for further consideration on 20th December, 2017. ✓


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)